

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1236**  
TO BE ANSWERED ON 30<sup>TH</sup> JULY, 2024

**FUNDS RELEASED UNDER RKVY**

1236. SHRI DILESHWAR KAMAIT:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the funds released under Rashtriya Krishi Vikas Yojana (RKVY) to the State of Bihar during the last three years, year-wise;
- (b) the details of the facilities and benefits provided to the farmers in Supaul Parliamentary Constituency under the said scheme;
- (c) whether the Government contemplates to formulate any criterion beforehand to provide financial assistance/compensation to the farmers for the crops destroyed due to heavy rain, flood and drought; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): The year-wise fund released under RKVY to the State Government of Bihar for the last three year is given below:

(Rs in crore)

Year	Release
2021-22*	69.77
2022-23	43.83
2023-24	94.64

\* RKVY was merged in 2022-23 as RKVY-Cafeteria scheme. Hence, data for the year 2021-22 pertains to RKVY-DPR component only.

(b): The details of the facilities and benefits provided to the farmers in Supaul Parliamentary Constituency under RKVY are as under:

<b>Financial Year</b>	<b>Name of Project</b>	<b>Fund released (Rs in Lakhs)</b>
2021-22	Construction of Godown (200 MT)	30.00
	Mulching	2.304
	Shed net	17.00
	Mushroom Production in Hut	6.2825
<b>Total</b>		<b>55.5865</b>
2023-24	Sarzameen Seva & Input distribution scheme (related to Plant Protection)	5.56406
	Mulching	3.376
	Mushroom Production in Hut	7.18
<b>Total</b>		<b>16.12006</b>
<b>Grand Total</b>		<b>71.70656</b>

(c) & (d): A Central Sector yield index-based scheme, Pradhan Mantri Fasal Bima Yojana (PMFBY), along with weather index-based Restructured Weather Based Crop Insurance Scheme (RWBCIS), have been implemented since Kharif 2016 by the Ministry of Agriculture and Farmers Welfare. These schemes operate on an area approach basis for widespread calamities which influence large areas. These provide coverage for natural calamities as well as localized risks, including hailstorms, landslides, inundation, natural fires, cloud bursts, and post-harvest losses due to cyclonic rains, unseasonal rains, etc., for insured farmers in the notified areas and crops. Under these schemes, the maximum premium payable by farmers is 2% for all Kharif Food & Oilseeds crops, 1.5% for Rabi Food & Oilseeds crops, and 5% for Annual Commercial/ Horticultural Crops. The difference between the actuarial premium and the rate of insurance charges payable by farmers is shared equally, on 50:50 basis, by the Centre and States/UTs in all States/UTs, except in the North-Eastern Region (NER) and Hilly States/UTs. Since 2020 and 2023, respectively, the subsidy sharing pattern in these regions has been adjusted to a 90:10 ratio between the Centre and States.

However, PMFBY is voluntary in nature and State/ UTs are free to subscribe under the scheme keeping in view their risk perception and financial consideration etc. State Government of Bihar implemented the PMFBY from Kharif 2016-17 to 2017-18. Thereafter, State Government of Bihar withdrawn from the scheme.

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